## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## APPEAL NO. 42 OF 2018 & IA NO. 214 of 2018

Dated: <u>13<sup>th</sup> March, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Fortune Five Hydel Projects Pvt. Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.

Mr. S. Venkatesh

Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : --

## <u>ORDER</u>

Post this matter on <u>05.04.2018</u> to enable the Respondents served unrepresented to appear in the matter in-person or through their counsel.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

js/vt